

MANIPUR GAZETTE

सत्यमेव जयते

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No. 12

Imphal, Wednesday, October 7, 2026

(Asvina 15, 1948)

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**Part II(B)
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 10th September, 2026

No. HCMEST-32014/1/2024-ESTT-1 SECTION-HCM/ : In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) and 7(16) of the '**High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020**', Hon'ble the Chief Justice is pleased to appoint the following persons of the High Court of Manipur as '**Court Masters**' (in order of merit-cum-seniority) temporarily in the Level-8 of Pay Matrix (₹ 38,800–1,23,100) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. date of joining.

Sl. No.	Name	Remarks
1	Maisnam Probin Singh Senior Judicial Assistant	Vice Kakchingtabam Gehechandra Sharma, promoted to the post of Superintendent and its equivalents
2	Md. Akil Shah Senior Judicial Assistant	Vice Lairenjam Keirungba Luwang, promoted to the post of Superintendent and its equivalents

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However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This appointment shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

OJESH MUTUM,
Registrar General,
High Court of Manipur.

**GOVERNMENT OF MANIPUR
OFFICE OF THE DEPUTY REGISTRAR OF SOCIETIES, THOUBAL**

NOTIFICATION

Thoubal, the 9th May, 2026

No. 285/SR/Tbl/2026: It is hereby notified for general information that pursuant to Section 7 (1) of the Manipur Societies Registration Act, 1989 (Manipur Act 1 of 1990) “ **Star Coaching Centre** ” having its registered address at Lamding Cherapur, P.O. Wangjing & P.S. Thoubal in Thoubal District, Manipur has been registered and numbered as **285/SR/Tbl/2026** dated 09/05/2026.

W. SEITAJIT SINGH,
Deputy Registrar of Societies, Thoubal.

**GOVERNMENT OF MANIPUR
DIRECTORATE OF PRINTING & STATIONERY
(A PAPERLESS DIRECTORATE)**

NOTIFICATION

Imphal, the 7th October, 2026

No.: ID-DPS-202/1/2025-DPS-DP&S: It is hereby notified that there was no Weekly Publication of the Manipur Gazette on 30-09-2026, being General Holiday (Jananeta Irawat Birth Day).

TH. BINODKUMAR SINGH,
Assistant Director,
Printing & Stationery, Manipur.